

ITEM NO.5

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 1176/2021

BAHADUR SINGH JAIN @ BAHADUR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 09-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Kedar Nath Tripathy, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

Ms. Tulika Mukherjee, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Respondent nos. 1 to 3 have filed counter affidavit.

Original records have been received from the High Court and
Trial Court.

Parties may file additional documents, if any.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar